

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2005/3840/A

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the <sup>rd</sup> 3 May, 2023.

Sub:- **Casual Leave with station leave permission.**

Ref:- Letter No.DJB.I-11/2023/3218 dtd. 28.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.05.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 29.04.2023 till the morning of 03.05.2023**, has been granted. The Addl. District & Sessions Judge (FTC), Bongaigaon and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2005/3841/A dated** , 03-05-2023

Copy to.

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
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